

From,

Registrar General,
High Court of Judicature at
Allahabad.

To,

Sri Irfan Ahmad,
Additional Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 530/Admin.(Services)/2025 Dated: Allahabad: October 18, 2025

Subject: Regarding nomination of Chairman and Members of ICC (Internal Complaint Committee) established in District Courts, Family Courts, Commercial Courts, LARRAs & MACTs for participation in Orientation Programme, scheduled to be held through 'Online' Mode on Tuesday, 28th October, 2025, Time: 04:30 PM to 5.30 PM.

Sir,

With reference to Institute's letter no. JTRI/3407 dated 15.10.2025 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of **Orientation Programme** for the Chairman and Members of ICC (Internal Complaint Committee) in District Courts of U.P. (including Family Courts, Commercial Courts, LARRA and MACT where ICC is established) regarding Prevention of Sexual Harassment at Workplace Act, 2013, scheduled to be held through **Online Mode** on **Tuesday, 28th October, 2025, Time: 04:30 PM to 5.30 PM** and to nominate the **Chairman and Members of ICC in District Courts, Family Courts, Commercial Courts, LARRA & MACT (where ICC is established)** for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

sd/-
(Rajnesh Kumar)
Registrar (J) (Services)
"For Registrar General"

No. 530(i)/Admin.(Services)/2025 Dated: Allahabad: October 18, 2025

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the **concerned** District & Sessions Judges of U.P./Principal Judges, Family Courts, U.P. with the request to kindly inform the **Chairman** and **Members of ICC** (Internal Complaint Committee) of their **respective** Judgeship for participation in the aforesaid Sensitization Programme, scheduled to be held in **Online Mode** on **Tuesday, 28th October, 2025, Time: 04:30 PM to 5.30 PM.**
3. All the **concerned** Presiding Officers, **Commercial Courts**, Land Acquisition, Rehabilitation and Resettlement Authorities (**LARRAs**) and Motor Accident Claims Tribunals (**MACTs**) with the request to kindly take necessary actions regarding participation in the aforesaid Sensitization Programme for the **Chairman** and **Members of ICC** (Internal Complaint Committee), scheduled to be held in **Online Mode** on **Tuesday, 28th October, 2025, Time: 04:30 PM to 5.30 PM.**

sd/-
(Satish Kumar Pushkar)
Joint Registrar (Services)
"For Registrar General"